CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

No. L-1/261/2021/CERC Dated: 02.06.2026

PUBLIC NOTICE

Sub: Public hearing on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Fourth Amendment) Regulations, 2026.

The Commission had issued the Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Fourth Amendment) Regulations, 2026 on 20th May, 2026, and the last date of inviting comments/objections/suggestions was 22nd June, 2026.

2. It has been decided to hold a public hearing on the above subject on **23.06.2026 at 3:00 PM** as per the details given below: -

Date	Venue	Timing	Invitee
23.06.2026	Online Video Conferencing	**3:00 PM**	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs / Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms/any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 23.06.2026 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned by 19.06.2026. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 4 to 5 slides. The advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in and shilpa@cercind.gov.in. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Harpreet Singh Pruthi)
Secretary